


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.56/BB/ 17	-	For filing Affidavit	230/ 232	Hothur Motors Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	C. Perikhal. K. Arjun	Adv for Petitioner	

ORDER

Counsel for Petitioner is present. He has filed synopsis and contended that, Company shareholders gave Consent Affidavit and 90% of the value of Unsecured Creditors also gave Consent Affidavit. He further reported that, company has no Secured Creditors. He also reported that, company has also filed certificate of Chartered Accountant. He wanted dispensation of convening the meeting of the shareholders and unsecured creditors. List it for passing orders on 14/12/2017.


Member (T)


Member (J)